

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
422/2016

IN THE MATTER OF:

Bank of Baroda

Vs.

Metaphor Exports Pvt. Ltd.

.... Petitioner/Applicant

....Respondent

Order Under Section 433(e), and 434, 439 in liq.

Order delivered on 06.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant -

ORDER

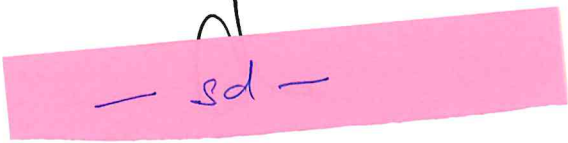
CA-98/2020 & CA-267/2021

None present.

List on 12.08.2021.


- sd -

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)